## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 16/222/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Amtek Metal & Mining Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present:

Mr. Ravinder Singh & Ms. Garima Jain, Advocates

## **ORDER**

Notice to the ROC returnable on 18th December, 2017. Dasti

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)